Written Answers to

Pension for physically challenged

†1367. DR. RAM PRAKASH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the State-wise number of old aged, widows and physically challenged pensioners;

(b) the State-wise rate of pension for old, widows and physically challenged; and

(c) the Central Government's contribution to this pension?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) The Ministry of Rural Development is administering the National Social Assistance Programme (NSAP) under which pension/financial assistance is provided to persons belonging to the households living below poverty line (BPL) as per criteria prescribed by the Government of India. Presently, NSAP includes three Pension Schemes namely, Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS). The State-wise number of beneficiaries under the IGNOAPS, IGNWPS and IGNDPS is given in Statement-I (*See* below).

(b) and (c) Under IGNOAPS, Central assistance @ Rs. 200/- per month per beneficiary is provided to persons in the age group of 60-79 years and @ Rs.500/- per month per beneficiary for persons of 80 years and above. Under IGNDPS and IGNWPS, Central assistance @ Rs. 200/- per month per beneficiary was provided to persons in the age group of 18-79 years and persons in the age group of 40-79 years respectively. The pension amount under IGNDPS and IGNWPS has been increased from Rs. 200/- to Rs. 300/- per month *w.e.f* 1.10.2012. The pension amounts are expected to be supplemented by at least an equal matching contribution by the States. The State-wise amount of pension including Central assistance and State contribution under IGNOAPS, IGNWPS and IGNDPS is given in Statement-II (*See* below).

[†]Original notice of the question was received in Hindi.

Statement-I

Sl. No.	States/UTs	Number of beneficiaries reported		
		IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5
1	Andhra Pradesh	1587813	303945	64595
2	Bihar	3786539	396780	22463
3	Chhattisgarh	635488	114653	32458
4	Goa	2136	-	-
5	Gujarat	374196	2107	4017
6	Haryana	131326	31202	12202
7	Himachal Pradesh	94607	8981	394
8	Jammu and Kashmir	131194	4730	4048
9	Jharkhand	813395	130484	25000
10	Karnataka	1239641	202186	56283
11	Kerala	256901	-	-
12	Madhya Pradesh	1468928	353685	143802
13	Maharashtra	1100000	34546	3767
14	Odisha	1777083	194379	110822
15	Punjab	169814	15279	3744
16	Rajasthan	650329	100502	16718
17	Tamil Nadu	1272142	343537	38712
18	Uttar Pradesh	3766717	-	-
19	Uttarakhand	245692	11991	2185
20	West Bengal	1883799	389432	36306
21	Arunachal Pradesh	31209	-	-

Number of beneficiaries reported by States under the IGNOAPS, IGNWPS and IGNDPS during 2012-13

Written Answers to		5 December, 2012]	Unstarred	Questions 221
1	2	3	4	5
22	Assam	598965	-	-
23	Manipur	72514	-	-
24	Meghalaya	50695	7407	1445
25	Mizoram	26359	891	544
26	Nagaland	47191	1961	1276
27	Sikkim	18707	586	646
28	Tripura	152550	7432	2426
29	Andaman and Nicobar Islands	1011	-	-
30	Chandigarh	-	-	-
31	Dadra and Nagar Have	li -	-	-
32	Daman and Diu	-	-	-
33	NCT Delhi	399087	66624	24585
34	Lakshadweep	-	-	-
35	Puducherry	-	-	-
	Total	22786028	2723320	608438

Statement-II

State-wise amount of pension including Central assistance and State contribution under IGNOAPS, IGNWPS and IGNDPS

Sl. No. States/UTs		Central assistance and State contribution per pensioner per month under			
		IGNOAPS	IGNWPS	IGNDPS	
1	2	3	4	5	
1	Andhra Pradesh	Rs. 200	Rs. 200	Rs. 500	
2	Bihar	Rs. 200	Rs. 200	Rs. 200	
3	Chhattisgarh	Rs. 300	Rs. 200	Rs. 200	

222 Written Answers to [RAJYA SABHA] Unstarred Questions

1	2	3	4	5
4	Goa	Rs. 1000	Rs. 1000	Rs. 1000
5	Gujarat	Rs. 400	Rs.300	Rs.300
6	•	(below 70 years) (above 70 years)	Rs. 750	Rs. 550
7	Himachal Pradesh	Rs. 330	Rs. 330	Rs. 330
8	Jammu and Kashmir	Rs. 400	Rs. 400	Rs. 400
9	Jharkhand	Rs. 400	Rs. 400	Rs. 200
10	Karnataka	Rs. 400	Rs. 400	Rs. 400 (40-70% disables) Rs. 1000 (more than 75% disables)
11	Kerala	Rs. 300	Rs. 300	Rs. 300
12	Madhya Pradesh	Rs. 275	Rs. 275	Rs. 275
13	Maharashtra	Rs. 600	Rs. 600	Rs. 400
14	Orissa	Rs. 300	Rs. 300	Rs. 300
15	Punjab	Rs. 450	Rs. 450	Rs. 450
16	Rajasthan Rs. 500 Rs. 750	(below 75 years) (above 75 years)	Rs. 500	Rs. 500
17	Tamil Nadu	Rs. 1000	Rs. 1000	Rs. 1000
18	Uttar Pradesh	Rs. 300	Rs. 300	Rs. 300
19	Uttarakhand	Rs. 400	Rs. 400	Rs. 400
20	West Bengal	Rs. 500	Rs. 500	Rs. 500
21	Arunachal Pradesh	Rs. 200	Rs. 200	Rs. 200
22	Assam	Rs. 250	Rs. 200	Rs. 200

Writter	n Answers to	[5 December, 201	2] Unstarred	Questions 223
1	2	3	4	5
23	Manipur	Rs. 200	Rs. 200	Rs. 200
24	Meghalaya	Rs. 250	Rs. 200	Rs. 200
25	Mizoram	Rs. 550	Rs. 200	Rs. 250
26	Nagaland	Rs. 300	Rs. 200	Rs. 200
27	Sikkim	Rs. 600	Rs. 600	Rs. 600
28	Tripura	Rs. 400	Rs. 400	Rs. 400
29	Andaman and Rs. Nicobar Islands R	1000 (60-79 years) As. 700(80 years and above)	Rs. 1000	Rs. 1000
30	Chandigarh	Rs. 500	Rs. 500	Rs. 500
31	Dadra and Nagar Haveli	Rs. 500	Rs. 500	Rs. 500
32	Daman and Diu	Rs. 500	Rs. 500	Rs. 500
33	NCT Delhi	Rs. 1000	Rs. 1000	Rs. 1000
34	Lakshadweep	Rs. 600	Rs. 600	Rs. 600
35	Pondicherry	Rs. 400	Rs. 400	Rs. 400

Notification of Bhovi caste as a Scheduled Caste

1368. SHRI AAYANUR MANJUNATHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that as per the recommendations of the then Rajapramukh of erstwhile Mysore State, the Bhovi caste has been notified as Scheduled Caste in Presidential Order dated 11 August, 1950;

(b) if so, the details thereof;

(c) which are the districts or places where the Bhovi caste was identified before 1950 in the Old Mysore State, as per the recommendation of Rajapramukh of Mysore;

(d) whether any Gazette Notification has been issued in this regard; and